

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
31-05-2024 AT 10:30 AM**

**CP(IB) No. 155/9/HDB/2021**

**AND**

**Inv. P (IBC) 33/2023, IA(IBC) 422/2022 & IA (IBC) 960/2023 in**

**CP(IB) No. 155/9/HDB/2021**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Jai Corp Ltd

...Operational Creditor

**AND**

G S Oils Pvt Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**Inv. P (IBC) 33/2023**

Orders not pronounced. For orders on 20.06.2024.

**IA(IBC) 422/2022**

Orders not pronounced. For orders on 20.06.2024.

**IA (IBC) 960/2023**

For hearing, matter adjourned to 20.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**